

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 2929
ANSWERED ON 4th JANUARY, 2018

ROAD SAFETY COUNCILS

2929. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to constitute Road Safety Councils;
- (b) if so, the details thereof;
- (c) the details of the corpus of Road Safety Fund; and
- (d) the steps taken by the Government to ensure that the States establish Road Safety Councils and Road Safety Fund?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) In pursuance of Section 215 of Motor Vehicles Act, 1988, Ministry of Road Transport & Highways constitute National Road Safety Council (NRSC) under the chairmanship of Hon'ble Minister for Road Transport & Highways. The Transport Minister of States / UTs are the members of the NRSC. NRSC was last constituted in August 2015.

Motor Vehicles (Amendment) Bill 2017, which has been introduced in the House by Ministry of Road Transport & Highways, provides for creation of National Road Safety Board.
